

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 4(ND)14

CORAM:

PRESENT: MR. L. N. GUPTA
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.07.2019

NAME OF THE COMPANY: Sh. Neelamber Agarwal Vs. M/s Neel Padam Builders Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397-398

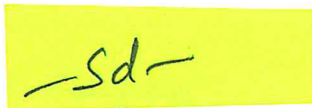
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	Present for the Petitioner:	Mr. Virender Ganda, Sr. Advocate with Mr. Anju Shah, Mr. Vishal Ganda and Ms. Shreya Jain, Advocates		
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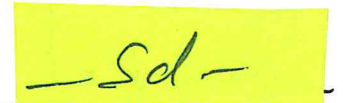
	Present for the Respondent:	Ms. Hafsa Khan, Proxy Counsel Mr. Shadan Farasat, Advocate		
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ORDER

Request for an adjournment is being made on behalf of the respondent as the counsel is stated to be busy. Renotify this case for further consideration on 5th August, 2019.



(L. N. Gupta)
Member (T)



(Ina Malhotra)
Member (J)